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PART IV—Bills introduced in the West Bengal Legislative Assembly; Reports of Select Committees presented or to be presented to that Assembly; and Bills published before introduction in that Assembly.

**GOVERNMENT OF WEST BENGAL**

**LAW DEPARTMENT**

**Legislative**

**NOTIFICATION**

No. 1984-L.—20th November, 2018.—The Governor having been pleased to order, under rule 66 of the Rules

of Procedure and Conduct of Business in the West Bengal Legislative Assembly, the publication of the following Bill, together with the Statement of Objects and Reasons which accompanies it, in the *Kolkata Gazette*, the Bill and the Statement of Objects and Reasons are accordingly hereby published for general information:—

**Bill No. 27 of 2018**

**THE WEST BENGAL GREEN UNIVERSITY  
(AMENDMENT) BILL, 2018.**

**A**

**BILL**

*to amend the West Bengal Green University Act, 2017.*

WHEREAS it is expedient to amend the West Bengal Green University Act, 2017, for the purposes and in the manner hereinafter appearing;

West Ben. Act L  
of 2017.

It is hereby enacted in the Sixty-ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title and  
commencement.

1. (1) This Act may be called the West Bengal Green University (Amendment) Act, 2018.

(2) It shall come into force at once.

*The West Bengal Green University  
(Amendment) Bill, 2018.*

(Clauses 2-9.)

- Amendment of the long title of West Ben. Act L of 2017.
2. In the long title of the West Bengal Green University Act, 2017 (hereinafter referred to as the principal Act), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
- Amendment of the Preamble.
3. In the Preamble of the principal Act, for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
- Amendment of section 1.
4. In sub-section (1) of section 1 of the principal Act, for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
- Amendment of section 2.
5. In clause (19) of section 2 of the principal Act, for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
- Amendment of section 3.
6. In section 3 of the principal Act,—
- (a) in sub-section (1), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted;
  - (b) in sub-section (2), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted;
  - (c) in sub-section (3), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
- Amendment of section 35.
7. In section 35 of the principal Act,—
- (a) in the marginal note, for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted;
  - (b) in sub-section (1), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted;
  - (c) in sub-section (2), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
- Amendment of section 62.
8. In section 62 of the principal Act,—
- (a) in sub-section (7), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted;
  - (b) in clause (a) of sub-section (8), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
- Amendment of section 63.
9. In section 63 of the principal Act,—
- (a) in the marginal note, for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.
  - (b) in sub-section (1), for the words “West Bengal Green University”, the words “Rani Rashmoni Green University” shall be substituted.

*The West Bengal Green University  
(Amendment) Bill, 2018.*

**STATEMENT OF OBJECTS AND REASONS.**

It has been considered necessary to rename a University in the name of Rani Rashmoni, in commemoration of the 225th birth anniversary of Lokmata Rani Rashmoni.

2. Accordingly, it has been decided that the name of the West Bengal Green University be changed as Rani Rashmoni Green University.

3. Accordingly, the West Bengal Green University (Amendment) Bill, 2018 is prepared in view of amending the name of the University.

4. There is no financial implication involved in giving effect to the provisions of the Bill.

KOLKATA,  
*The 19th November, 2018.*

PARTHA CHATTERJEE,  
*Member-in-Charge.*

By order of the Governor,

SANDIP KUMAR RAY CHAUDHURI,  
*Secy. to the Govt. of West Bengal,  
Law Department.*